

give an on the spot reply. Have you issued any notice to the Government? If you have not issued any notice to the Government, how do you expect the hon. Minister to reply to it on the spot?

SHRIP.C. THOMAS: Sir, I have already given a letter.

MR. DEPUTY-SPEAKER: That is all right. Zero Hour is an hour where you can ventilate your grievance and the Government will take notice of it. But you cannot expect any reply for it. In only extraordinary circumstances where it is a matter of very great importance, the Minister will come forward and reply to it and not otherwise.

SHRI P.C. THOMAS: This is a matter which is affecting not only the poor farmers of Kerala but also the whole of India. (*interruptions*)

MR. DEPUTY SPEAKER: Now, I have called Shri Madan Lal Khurana to speak.

(*Interruptions*)

[*Translation*]

SHRI MADAN LAL KHURANA: Mr. Deputy Speaker, Sir, the people belonging to the hill, areas of Uttar Pradesh have been staging a *Dhama* at the Boat Club demanding the formation of Uttaranchal. The Uttar Pradesh Government has passed a resolution and forwarded it to the Central Government but the Central Government has been keeping it pending. The people of that area are demanding that the entire hilly areas should be merged to ensure the development and progress of the region. They are demanding it for a long time and today they are compelled to stage a *Dhama*. Therefore, I request through you that the resolution forwarded to you duly passed by the Uttar Pradesh Government should be implemented immediately and the demand of

Uttaranchal may please be accepted.

SHRI BHUBANESHWAR PRASHAD MEHTA (Hazari bagh): I want to submit through you to the Minister of Energy that all the projects of Damodar Valley Corporation are located in Chhota Nagpur except one in West Bengal, but nobody gets appointment in it from the panel lists of the displaced persons. Its headquarters, is located at Calcutta, and all appointment are made there and later on the appointed persons are sent to Chhota Nagpur. Recently, two months earlier, two hundred people were given appointments...(*Interruptions*)... Out of those, even ten persons do not belong to Chhota Nagpur region and nothing has been done for them who have been deprived of their land... (*Interruptions*)... Therefore, through you, I would like to request the hon. Energy Minister that an enquiry should be made into these appointments, because all the projects Konar, Tilayia, Pacher, and Bokaro etc. are in the Chhota Nagpur but not a single person from these areas gets appointment and I would like to request the hon. Energy Minister that the headquarters of Damodar Valley Corporation, which located in Calcutta should be shifted to Chhota Nagpur.

SHRI MOHAN RAWLE (Bombay South Central): Sir, for the last one month, the people belonging to the ruling party in Maharashtra are enjoying like anything, but the condition of the common men there is very bad. The Prime Minister, who had been the Health Minister earlier, had agreed that the Doctors working under the Maharashtra Government should get the salary at par with their counterparts in the Central Government, but the Maharashtra Government is not giving them the salary at the agreed rates. The Maharashtra Government has received the report of the Saputnikar Committee, but the Government is not implementing the report.

Therefore, I request you to intervene in